

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

123

C.P.No.460/KB/2017

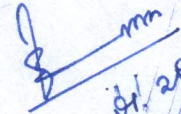
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Mrs. Chetana Jalan & Ors.-Vs-Adndromeda Communications Pvt.Ltd. & Ors. | | |
| Under Section | 241/242 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |


Joshne Chowdhury, Adv.
Aritra Bose, Adv.
Imam Hassan, Adv.

for the
Respondent No. 6.


4.01/2018

1. Mr. Anirban Ray
2. Mr. Soubar Ghosh
3. Mr. Prithvirajsinh
4. Mr. Ishan Sinha

Advocates for Petitioners

 4/1/18

Jayay Anon Bose

Advocate for respondent nos.
2 to 5.

Jayay Anon Bose
04/01/2018

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 6 is present.

List it on 19/02/2018. Interim order, if any, shall remain effective till next date of hearing.

Jd

(Jinan K.R.)
Member (J)

Jd

(V.P.Singh)
Member (J)